

U/b

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No. 430/2018

Date of Decision: 20th September, 2019

CORAM: Dr. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Amitaben Ramanbhai Patel,
Aged about 28 years,
Housewife, R/at.:13/176,
Dhakliniwadi, Nani Daman,
Daman - 396 210. *Applicant*

(By Advocate Shri S.R. Atre)

VERSUS

1. The Administrator,
Union Territory Administration
of Daman and Diu,
Secretariat, Moti Daman,
Daman - 396 220.
2. The Secretary,
Department of Personnel &
Administrative Reforms,
UT Administration of Daman & Diu,
Secretariat, Moti Daman,
Daman - 396 220.
3. The Deputy Secretary (Personnel),
Department of Personnel and
Administrative Reforms,
UT Administration of Daman & Diu
Secretariat, Moti Daman,
Daman - 396 220.
4. The Mamlatdar (H.O.)
Port Office, Daman,
Office of the Port Officer,
UT Administration of Daman & Diu
Marine Department,
Moti Daman - 396 220. *Respondents*
(By Advocate Shri Rishi Kumar, proxy counsel for
Shri B.K. Ashok)

ORDER (ORAL)
Per: Ravinder Kaur, Member (J)

Learned counsel for the applicant has submitted that the applicant vide letter dated 01.08.2019 has issued him instructions not to proceed with the present OA. Letter dated 01.08.2019 has been placed on record.

2. In these circumstances, the Original Application is dismissed as withdrawn. No order as to costs.

(Ravinder Kaur)
Member (J)

(Dr. Bhagwan Sahai)²⁰¹⁹
Member (A)

ma.

JD
23/3/19